

**CLASH BETWEEN GANGMEN AND PERSONNEL OF R.P.F. AT BURDWAN**

\*1580. **SHRI RAM KISHAN GUPTA :**

**SHRI RAGHUVIR SINGH SHASTRI :**

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that several Railway Gangmen were killed and injured in a clash between Gangmen and the Railway Protection Force personnel at Burdwan Railway Station on the 15th April, 1970;

(b) if so, the number of persons killed and injured; and

(c) whether the matter has been investigated into ?

**THE MINISTER OF RAILWAYS (SHRI NANDA) :** (a) Yes, Sir.

(b) 2 Gangmen were killed. 29 Gangmen and 4 members of the Railway Protection Force sustained injuries.

(c) On the complaints filed by an Assistant Diesel Driver, Burdwan, and a Sub-Inspector of the R.P.F., Burdwan, two cases have been registered by the Police and the C.I.D., West Bengal are conducting the investigations.

**ASBESTOS PLANT IN MADHYA PRADESH**

\*1581. **SHRI G. C. DIXIT :** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal to set up a plant for the production of asbestos in Madhya Pradesh;

(b) if so, the main features of the proposal and the location of the proposed Plant; and

(c) the estimated cost thereof ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) No, Sir.

(b) and (c). Do not arise.

**PURCHASES FROM INDUSTRIAL UNITS BY STATES**

\*1582. **SHRI VIRENDRA KUMAR SHAH :** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether he is aware that some State Governments given preferences to industrial units in their respective States while making purchases on State account;

(b) if so, the names of the State Governments which give such preferences and the extent of such preferences;

(c) whether Government will obtain all the necessary details from the various State Governments and furnish them to the House; and

(d) the stand of the Central Government with regard to giving such preferences ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) to (d). Government is aware that some State Governments give preference to Industrial units in their respective States while making purchases on State account. Government is considering the position arising from such system practised by the State Governments. Details of preferences accorded by the State Governments are being collected and will be placed on the Table of the House.

**REGISTRATION WITH ELECTION COMMISSION OF POLITICAL PARTIES TO CONTEST ELECTIONS**

\*1583. **SHRI JUGAL MONDAL :** Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Government have since considered the proposal to make a law